

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EZHIL CHEMICAL PRIVATE LIMITED OPERATING IN MANUFACTURE OF
SODIUM SILICATE AT UTHAMACHOLAPURAM, NAGAPATTINAM DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Ezhil Chemical Private Limited. PAN NO: AAACE0720E CIN NO : U24294TN1988PTC016660
2.	Address of the registered office	No.2, Sirunangai Main Road, Narimanam PO, NagapattinamDist, Tamil Nadu – 611 002.
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Survey No 69/2, Uthamacholapuram, Sirunangai Main Road, Narimanam PO, NagapattinamDist, Tamil Nadu – 611 002.
5.	Installed capacity of main products/ services	10 MT of Sodium Silicate
6.	Quantity and value of main products/ services sold in last financial year	Rs 25,02,59,762/-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at ebiadvocate@gmail.com/ezhilchemcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at website of ibbi.gov.in or can be sought by emailing at ebiadvocate@gmail.com
10.	Last date for receipt of expression of interest	06.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	08.04.2023
12.	Last date for submission of	11.04.2023



	objections to provisional list	
13.	Process email id to submit EOI	ebiadvocate@gmail.com

Date: 08.03.2023
Place: Chennai



Ebenezar Inbaraj
EBENEZAR INBARAJ
RESOLUTION PROFESSIONAL
EZHIL CHEMICAL PRIVATE LIMITED
Regn:IBBI/IPA-001/IP-P00754/2017-18/11286.